

(3) A copy of the Finance Accounts (Hindi version) of the Union Government for the year 1971-72. [Placed in Library. See No. LT-9797/75.]

(4) A copy each of the following Notifications, (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G. S. R. 255 (E) to G. S. R. 288 (E) published in Gazette of India dated the 12th May, 1975 together with an explanatory memorandum.

(ii) G. S. R. 329 (E) and 330 (E) published in Gazette of India dated the 11th June, 1975 together with the explanatory memorandum.

(iii) G.S.R. 385A(E) published in Gazette of India dated the 17th June, 1975 together with an explanatory memorandum.

(iv) G. S. R. 768 published in Gazette of India dated the 21st June, 1975 together with an explanatory memorandum.

(v) G.S.R. 364(E) published in Gazette of India dated the 28th June, 1975 together with an explanatory memorandum.

(vi) G. S. R. 368 (E) published in Gazette of India dated the 30th June, 1975 together with an explanatory memorandum.

(vii) G.S.R. 810 published in Gazette of India dated the 5th July, 1975 together with an explanatory memorandum

[Placed in Library. See No. LT-9798/75.]

(5) A copy of each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G. S. R. 264 (E) and 265 (E) published in Gazette of India dated the 12th May, 1975 together with an explanatory memorandum.

(ii) G. S. R. 266 (E) to G. S. R. 276 (E) published in Gazette of India dated the 12th May, 1975 together with an explanatory memorandum.

(iii) G. S. R. 284 (E) published in Gazette of India dated the 19th May, 1975 together with an explanatory memorandum

(iv) G. S. R. 294 (E) published in Gazette of India dated the 23rd May, 1975 together with an explanatory memorandum

(v) G. S. R. 666 published in Gazette of India dated the 31st May, 1975 together with an explanatory memorandum.

(vi) G. S. R. 667 published in Gazette of India dated the 31st May, 1975 together with an explanatory memorandum.

(vii) G. S. R. 704 published in Gazette of India dated the 7th June, 1975 together with an explanatory memorandum

[Placed in Library. See No. LT-9799/75.]

#### RAILWAYS RED TARIFF (FOURTH-AMENDMENT) RULES

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): I beg to lay on the Table a copy of the Railways Red Tariff (Fourth Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G. S. R. 800 in Gazette of India dated the 28th June, 1975, issued under section 47 of the Indian Railways Act 1969 [Placed in Library. See No. LT-9800/75.]

#### DELHI ROLLER MILLS WHEAT PRODUCT (EX-MILL AND RETAIL) PRICE CONTROL (AMENDMENT) ORDER

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHIB P. SHINDE)—I beg to lay on the Table a copy of the Delhi Roller Mills Wheat Products (Ex-mill and